


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

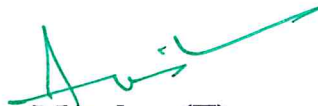
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.156/BB/2017	-	Await ROC Report	252(3)	Sanwa Tec Pvt. Ltd. Vs ROC

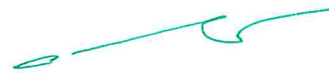
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Venkatesh Ashbathi (VHVH Law Partners) 8777544465	Petitioner	
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**ORDER**

Counsel for Petitioner is present. He has filed Memo alongwith Affidavit. Heard the Counsel. List it for orders on 19/02/2018.

  
**Member (T)**

  
**Member (J)**